

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP 221/2002
in
OA 893/2002

NEW DELHI, THIS THE 27TH DAY OF MAY, 2002

HON'BLE DR. A.VEDAVALLI, MEMBER (JUDL.)
HON'BLE SH. GOVINDAN S.TAMPI, MEMBER (ADMNV.)

G.P.Bhatia
Gr.IV of Central Labour Service
III-A-65, Rachna, Single Storey, Vaishali
Distt. Ghaziabad - 201 010.

...Applicant

(Applicant in person)

V E R S U S

1. Sh. Vinod Vaish, IAS
Secretary
Ministry of Labour
Rafi Marg, New Delhi - 110 001.

2. Mrs. Padma Balasubramaniam
Joint Secretary
Ministry of Labour
Rafi Marg, New Delhi - 1.

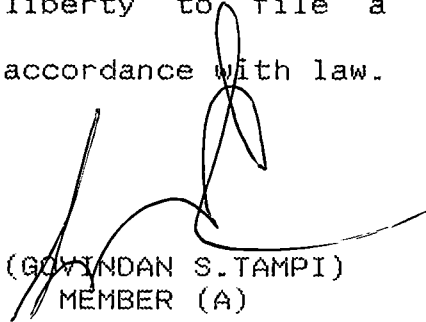
...Respondents

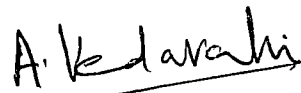
O R D E R (ORAL)

BY DR. A.VEDAVALLI,

Shri G.P.Bhatia, applicant, seeks permission
to withdraw the CP with liberty to file a fresh OA.

2. Permission granted. CP 221/2002 is
dismissed as withdrawn. The applicant is given
liberty to file a fresh OA, if so advised, in
accordance with law.


(GOVINDAN S.TAMPI)
MEMBER (A)



(DR. A.VEDAVALLI)
MEMBER (J)

/vksn/